

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2667
TO BE ANSWERED ON 19.03.2018

PROJECTS UNDER RURBAN SCHEME

2667. SHRIMATI VANDANA CHAVAN:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of information of projects initiated and funds allocated under RURBAN scheme State-wise, phase-wise, year-wise, and theme-wise;
- (b) the details of progress on completion of projects initiated so far; and
- (c) whether in some cases, existing projects were linked to the scheme, if so, the details of all such projects, State-wise and phase-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): The Government proposes to develop rural clusters in the country under Shyama Prasad Mukherji Rurban Mission (SPMRM). The Mission aims at development of 300 clusters in all States and UTs in three phases. The total 100 clusters have been approved under phase-I out of which 100 Integrated Cluster Action Plans (ICAPs) have been approved by the Ministry. 66 Detailed Project Reports(DPRs) have been submitted by the states with the State Level Empowered Committee(SLEC) approval in the Ministry. In the Phase-II , 97 Clusters have been approved out of which 70 ICAPs submitted by the States and approved by the Ministry. In the Phase-III, total 66 clusters have been approved out of which 27 ICAPs submitted by the states and approved by the Ministry. State-wise details is given in the Annexure-1.

The Shyama Prasad Mukherji Rurban Mission is a demand driven scheme. Hence, no funds allocated state-wise. However, the details of funds released to the state-wise and year-wise is given in the annexure-2.

(b): After approval of ICAP, DPRs are prepared for projects and after the approval, works are commenced and are planned to be completed in 3 Years. The Details of works ongoing in active states is as follows:

S.No	Name of the State	Expenditure Incurred (Rs. in crore)
1	Andhra Pradesh	112.01
2	Chhattisgarh	240.88
3	Gujarat	27.05
4	Haryana	126.59
5	Jharkhand	41.09

6	Kerala	134.10
7	Maharashtra	108.20
8	Manipur	0.48
9	Meghalaya	0.98
10	Mizoram	1.29
11	Nagaland	3.17
12	Odisha	54.28
13	Punjab	44.09
14	Rajasthan	86.50
15	Sikkim	0.72
16	Tamil Nadu	142.73
17	Telangana	117.11
18	Tripura	7.67
Total		1248.94

(c): Apart from the schemes covered under central Ministries. Various state government schemes have been converged while proposing an Integrated Cluster Action Plan. The Details of convergence is as follows:

Sl. No.	Components	Convergence Funds	Convergence with Existing schemes	Ministry
1	24x7 Piped Water Supply	2488.81	National Rural Drinking Water Programme (NRDWP)	Ministry of Drinking water & Sanitation
2	Solid Liquid Waste Management	464.72	Swachh Bharat Mission (Gramin)	Ministry of Drinking water & Sanitation
3	Sanitation	920.77	Swachh Bharat Mission (Gramin)	Ministry of Drinking water & Sanitation
4	Village Street with Drains	2301.48	Pradhan Mantri Gram Sadak Yojana (PMGSY)	Ministry of Rural Development
5	Street Lights & Electricity	446.42	Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY)	Ministry of Power
6	LPG Gas Connections	130.08	Pradhan Mantri Ujjwala Yojana (PMUY), Rajiv Gandhi Gramin LPG Vitaran Yojana (RGGLVY)	Ministry for Petroleum & Natural Gas
7	Inter Village road connectivity	2388.40	Pradhan Mantri Gram Sadak Yojana (PMGSY)	Ministry of Rural Development
8	Tourism	163.40	Pilgrimage Rejuvenation and Spiritual Augmentation Drive (PRASAD), Heritage City Development and Augmentation Yojana (HRIDAY)	Ministry of Tourism, Ministry of Housing and Urban Affairs
9	Agri-services and Processing	1800.24	Rashtriya Krishi Vikas Yojana(RKVY), Pradhan Mantri Krishi Sinchayee Yojana (PMKSY), Paramparagat Krishi Vikas Yojana (PKVY)	Ministry of Agriculture & Farmers Welfare

Rurban scheme has two segments of Convergence and CGF. While, under CGF only new projects are initiated, the convergence consists of projects under ongoing schemes/ Programmes of central and State governments to attain saturation of basic and economic amenities in the cluster.

DETAILS OF PROJECTS SUBMITTED UNDER NATIONAL RURBAN MISSION

	State	No. of Clusters approved in Phase-1			Status of ICAPs Submitted / Approved
		Tribal	Non Tribal	Total	
NORTHERN REGION					
1	HARYANA	0	6	6	Submitted & Approved
2	HIMACHAL PRADESH	0	2	2	Submitted & Approved
3	JAMMU & KASHMIR	0	2	2	Submitted & Approved
4	PUNJAB	0	2	2	Submitted & Approved
5	UTTARAKHAND	0	2	2	Submitted & Approved
6	MADHYA PRADESH	2	5	7	Submitted & Approved
7	UTTAR PRADESH	0	10	10	Submitted & Approved
WESTERN REGION					
1	GOA	0	1	1	Submitted & Approved
2	GUJARAT	2	2	4	Submitted & Approved
3	MAHARASHTRA	1	6	7	Submitted & Approved
4	RAJASTHAN	1	4	5	Submitted & Approved
EASTERN REGION					
1	BIHAR	0	4	4	Submitted & Approved
2	CHHATTISGARH	2	2	4	Submitted & Approved
3	JHARKHAND	1	2	3	Submitted & Approved
4	ODISHA	2	3	5	Submitted & Approved
5	WEST BENGAL	1	6	7	Submitted & Approved
SOUTHERN REGION					
1	ANDHRA PRADESH	1	4	5	Submitted & Approved
2	KARNATAKA	1	2	3	Submitted & Approved
3	KERALA	0	4	4	Submitted & Approved
4	TAMIL NADU	0	5	5	Submitted & Approved
5	TELANGANA	1	3	4	Submitted & Approved
NE STATES					
1	ARUNACHAL PRADESH	1	0	1	Submitted & Approved
2	MANIPUR	0	1	1	Submitted & Approved
3	MEGHALAYA	1	0	1	Submitted & Approved
4	MIZORAM	1	0	1	Submitted & Approved
5	NAGALAND	1	0	1	Submitted & Approved
6	SIKKIM	0	1	1	Submitted & Approved
7	TRIPURA	0	2	2	Submitted & Approved
	GRAND TOTAL	19	81	100	100 ICAPs approved in 28 States

	State	No. of Clusters approved in Phase-2			Status of ICAPs Submitted / Approved
		Tribal	Non Tribal	Total	

NORTHERN REGION					
1	HARYANA	0	2	2	Pending
2	HIMACHAL PRADESH	0	1	1	Submitted & Approved
3	JAMMU and KASHMIR	0	1	1	Submitted & Approved
4	PUNJAB	0	5	5	Submitted & Approved
5	UTTARAKHAND	0	2	2	One cluster ICAP is Submitted and Approved
6	MADHYA PRADESH	3	3	6	Pending
7	UTTAR PRADESH	1	5	6	Submitted & Approved
WESTERN REGION					
1	GOA	0	1	1	Pending
2	GUJARAT	3	2	5	Submitted & Approved
3	MAHARASHTRA	3	2	5	Submitted & Approved
4	RAJASTHAN	3	3	6	Pending
EASTERN REGION					
1	BIHAR	0	3	3	Pending
2	CHHATTISGARH	3	3	6	Submitted & Approved
3	JHARKHAND	3	2	5	Submitted & Approved
4	ODISHA	3	2	5	Submitted & Approved
5	WEST BENGAL	1	2	3	Pending
SOUTHERN REGION					
1	ANDHRA PRADESH	0	6	6	Submitted & Approved
2	KARNATAKA	1	1	2	Pending
3	KERALA	0	4	4	Submitted & Approved
4	TAMIL NADU	0	3	3	Submitted & Approved
5	TELANGANA	1	2	3	Submitted & Approved
NE STATES					
1	ARUNACHAL PRADESH	1	0	1	Pending
2	ASSAM	2	3	5	Submitted & Approved
3	MANIPUR	0	1	1	Pending
4	MEGHALAYA	0	2	2	Submitted & Approved
5	MIZORAM	0	1	1	Submitted & Approved
6	NAGALAND	0	0	0	No cluster Allotted
7	SIKKIM	0	1	1	Submitted & Approved
8	TRIPURA	3	0	3	Submitted & Approved
UNION TERRITORIES					
1	NCT of DELHI	0	1	1	Pending
2	DADRA and NAGAR	0	1	1	Submitted & Approved
3	DAMAN and DIU	0	1	1	Pending
4	ANDAMAN and NICOBAR	0	1	1	Pending
5	LAKSHADWEEP	0	1	1	Pending
6	PUDUCHERRY	0	1	1	Submitted & Approved
	GRAND TOTAL	31	69	100	70 ICAPs approved in 19 States and 2 UTs.

	State	No. of Clusters approved in Phase-3			Status of ICAPs Submitted / Approved
		Tribal	Non Tribal	Total	
NORTHERN REGION					
1	HARYANA	0	2	2	Pending
2	HIMACHAL PRADESH	1	2	3	Submitted & Approved
3	JAMMU & KASHMIR	0	0	0	No cluster Allotted
4	PUNJAB	0	1	1	Pending
5	UTTARAKHAND	1	1	2	Pending
6	MADHYA PRADESH	6	0	6	Pending
7	UTTAR PRADESH	0	3	3	Pending
WESTERN REGION					
1	GOA	0	0	0	No cluster Allotted
2	GUJARAT	4	3	7	Pending
3	MAHARASHTRA	6	2	8	Pending
4	RAJASTHAN	3	1	4	Pending
EASTERN REGION					
1	BIHAR	0	4	4	Pending
2	CHHATTISGARH	6	2	8	Submitted & Approved
3	JHARKHAND	5	2	7	Pending
4	ODISHA	3	1	4	Submitted & Approved
5	WEST BENGAL	4	0	4	Pending
SOUTHERN REGION					
1	ANDHRA PRADESH	0	2	2	Pending
2	KARNATAKA	3	0	3	Pending
3	KERALA	0	4	4	Submitted & Approved
4	TAMIL NADU	0	3	3	Pending
5	TELANGANA	3	6	9	Submitted & Approved
NE STATES					
1	ARUNACHAL PRADESH	1	1	2	Pending
2	ASSAM	3	1	4	Pending
3	MANIPUR	1	0	1	Pending
4	MEGHALAYA	0	1	1	Pending
5	MIZORAM	0	2	2	Pending
6	NAGALAND	0	1	1	Pending
7	SIKKIM	0	1	1	Pending
8	TRIPURA	0	2	2	Pending
UNION TERRITORIES					
1	NCT of DELHI	0	1	1	Pending
2	DADRA and NAGAR	0	0	0	No cluster Allotted
3	DAMAN and DIU	0	0	0	No cluster Allotted
4	ANDAMAN and NICOBAR	0	0	0	No cluster Allotted

5	LAKSHADWEEP	0	0	0	No cluster Allotted
6	PUDUCHERRY	0	1	1	Pending
	GRAND TOTAL	50	50	100	27 ICAPs approved in 5 States

Status of Funds Released				
SL No	State	Funds Release(Rs. in Crore)		
		2015-16	2016-17	2017-18
1	A&N Islands	0.00	0.00	0.35
2	Andhra Pradesh	1.35	51.10	33.10
3	Arunachal Pradesh	0.25	4.95	0.00
4	Assam	0.00	1.75	32.40
5	Bihar	1.40	22.65	0.00
6	Chhattisgarh	1.30	58.90	27.10
7	Dadra & Nagar	0.00	0.00	9.00
8	Daman&Diu	0.00	0.00	0.35
9	Delhi	0.00	0.00	0.35
10	Goa	0.35	5.40	0.00
11	Gujarat	1.30	18.05	17.99
12	Haryana	1.75	33.45	0.00
13	Himachal Pradesh	0.50	20.80	1.05
14	J & K	0.25	8.90	4.05
15	Jharkhand	1.00	15.99	21.35
16	Karnataka	0.95	13.60	0.00
17	Kerala	1.40	21.40	46.20
18	Lakshadweep	0.00	0.00	0.35
19	Madhya Pradesh	2.35	34.60	2.10
20	Maharashtra	2.40	36.30	21.60
21	Manipur	0.35	8.10	8.45
22	Meghalaya	0.25	4.85	12.15
23	Mizoram	0.25	9.00	4.30
24	Nagaland	0.00	4.40	4.40
25	Odisha	1.65	45.05	20.30
26	Pondicherry	0.00	0.35	9.00
27	Punjab	0.70	12.55	27.35
28	Rajasthan	1.70	26.65	24.10
29	Sikkim	0.25	4.50	0.35
30	Tamil Nadu	1.75	28.05	44.25
31	Telangana	1.35	20.00	35.55
32	Tripura	0.70	33.45	12.15
33	UP	3.50	0.00	86.77
34	Uttarakhand	0.70	16.90	4.75
35	West Bengal	2.35	35.85	0.40
Total		32.05	597.54	511.61